

ASSAM ACT NO. IX OF 1983

(Received the assent of the Governor on 22nd September, 1983)

THE ASSAM APPROPRIATION (NO. II) ACT, 1983

An
Act

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 1983-84.

Be it enacted by the Assam Legislative Assembly in the Thirty-fourth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. II) Act, 1983.

Withdrawal of Rs. 1346,64,39,500 from and out of the Consolidated Fund of the State of Assam for the financial year, 1983-84.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the schedule amounting in the aggregate [inclusive of sums specified in column (3) of the Schedule to the Assam Appropriation (Vote-on-Account) Act, 1983 (Assam Act No. II of 1983)] to the sum of one thousand three hundred forty-six crores, sixty-four lakhs, thirty-nine thousand and five hundred rupees towards defraying the several charges which will come in course of payment during the financial year, 1983-84 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the Thirty-first day of March, 1984.

THE SCHEDULE

(See Sections 2 and 3)

No. of Vote/ Appropriation	Services and purposes	Sums not exceeding			
		Voted by Assembly	Charged on the Consolidated Fund	Total	
(1)	(2)	(3) Rs.	(4) Rs.	(5) Rs.	
1	State Legislature Head of State	Revenue Revenue	91,32,000 ...	1,40,000 18,46,000	92,72,000 18,46,000

No. of Vote/ Appropriation	Services and purposes	Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
(1)	(2)	(3)	(4)	(5)
2	Council of Ministers Revenue	43,54,000	...	43,54,000
3	Administration of Justice Revenue	2,70,29,000	81,61,000	3,51,90,000
4	Elections Revenue	4,00,00,000	...	4,00,00,000
5	Taxes on Income and Expenditure Revenue	11,91,000	...	11,91,000
6	Land Revenue and Land Ceiling Revenue	10,84,58,500	51,000	10,85,09,500
7	Stamps Revenue	10,61,000	...	10,61,000
8	Registration Revenue	32,37,000	...	32,37,000
9	State Excise Revenue	1,04,05,000	...	1,04,05,000
10	Sales Tax and Other Taxes Revenue	1,75,57,000	...	1,75,57,000
11	Transport Services Revenue	4,43,21,000	...	4,43,21,000
	Capital	1,20,66,000	...	1,20,66,000
12	Electrical Inspectorate Revenue	8,62,000	...	8,62,000
13	Small Savings Revenue	3,80,000	...	3,80,000
14	Financial Inspection Revenue	3,65,000	...	3,65,000
	Servicing of Debt. Revenue	...	66,42,83,000	66,42,83,000
	Public Service Commission Revenue	...	18,47,000	18,47,000
15	Civil Secretariat and Attached Offices Revenue	5,08,74,000	...	5,08,74,000
16	District Administration Revenue	4,82,87,000	...	4,82,87,000
17	Treasury and Accounts Administration Revenue	1,47,82,000	1,000	1,47,83,000
18	Police Revenue	54,14,95,000	23,000	54,15,15,000
	Capital	1,00,000	...	1,00,000
19	Jails Revenue	2,02,73,000	...	2,02,73,000
20	Stationery and Printing Revenue	1,86,70,000	...	1,86,70,000

No. of Vote/ Appropriation	Services and purposes	Sums not exceeding		
		Voted by Assembly	Charged on the Consol- idated Fund	Total
		(3)	(4)	(5)
(1)	(2)	Rs.	Rs.	Rs.
21 Administrative and Functional Buildings	Revenue	7,31,64,000	60,000	7,32,24,000
	Capital	14,35,49,000	...	14,35,49,000
22 Fire Services	Revenue	2,15,64,000	...	2,15,64,000
23 Vigilance and Special Commissions	Revenue	34,12,000	...	34,12,000
24 Civil Defence and Home Guards	Revenue	2,78,11,000	...	2,78,11,000
25 Guest Houses, Government Hostels, etc.	Revenue	47,50,000	...	47,50,000
26 Administrative Training	Revenue	10,35,000	..	10,35,000
27 Vital Statistics, etc.	Revenue	2,56,000	...	2,56,000
28 Pensions and other Retirement Benefits	Revenue	3,88,84,000	1,63,000	3,90,47,000
29 Aid Materials	Revenue	2,16,00,000	..	2,16,00,000
30 State Lotteries and Others	Revenue	6,87,90,000	...	6,87,90,000
31 Education	Revenue	156,11,06,000	...	156,11,06,000
	Capital	2,00,000	..	2,00,000
32 Art and Culture	Revenue	1,27,85,000	..	1,27,85,000
33 State Archives	Revenue	2,50,000	..	2,50,000
34 Medical and Public Health	Revenue	68,75,12,000	...	68,75,12,000
	Capital	1,98,25,000	..	1,98,25,000
35 Sanitation and Sewerage	Revenue	22,22,000	..	22,22,000
	Capital	54,00,000	...	54,00,000
36 Housing Schemes	Revenue	3,90,81,000	..	3,90,81,000
	Capital	1,00,40,000	...	1,00,40,000

No. of Vote/ Appropriation (1)	Services and purposes (2)	Sums not exceeding		
		Voted by Assembly (3)	Charged on the Consoli- dated Fund (4)	Total (5)
		Rs.	Rs.	Rs.
37 Residential Buildings.	Revenue	2,57,24,000	...	2,97,24,000
	Capital	9,19,68,000	...	9,19,68,000
38 Urban Development	Revenue	1,37,80,000	...	1,37,80,000
	Capital	83,00,000	..	83,00,000
39 Information and Publicity.	Revenue	85,18,000	..	85,18,000
40 Labour and Employ- ment.	Revenue	3,32,79,000	...	3,32,79,000
41 Civil Supplies	Revenue	1,89,58,000	37,000	1,89,95,000
42 Relief and Rehabilitation	Revenue	95,000	...	95,000
43 Welfare of Scheduled Castes/Scheduled Tribes and Others	Revenue	6,46,38,500	..	6,46,38,500
44 Social Welfare	Revenue	8,22,64,000	..	8,22,64,000
45 Prohibition	Revenue	64,40,000	...	64,40,000
46 Pensions to Freedom Fighters, Rajya Sainik Board, etc.	Revenue	61,09,36,500	...	61,09,36,500
	Capital	30,00,000	...	30,00,000
47 Natural Calamities	Revenue	6,92,00,000	...	6,92,00,000
48 Social and Community Services	Revenue	6,86,000	...	6,86,000
49 Planning Board	Revenue	60,13,000	...	60,13,000
50 Co-operation	Revenue	8,69,25,000	..	8,69,25,000
	Capital	17,54,38,000	..	17,54,38,000
51 North Eastern Council Schemes.	Revenue	2,58,01,000	...	2,58,01,000
	Capital	4,70,87,000	..	4,70,87,000

N o. of Vote/ Appro- priation. (1)	Services and purposes (2)	Sums not exceeding		
		Voted by Assembly (3)	Charged on the Consoli- dated Fund (4)	Total (5)
		Rs.	Rs.	Rs.
52	Statistics Revenue	1,50,77,000	...	1,50,77,000
53	Weights and Measurcs. Revenue	44,61,000	...	44,61,000
54	Trade Adviser Revenue	7,78,000	..	7,78,000
55	Agriculture Revenue	45,43,61,000	...	45,43,61,000
	Capital	5,50,00,000	..	5,50,00,000
56	Irrigation Revenue	5,71,77,000	...	5,71,77,000
	Capital	30,36,94,000	...	30,36,94,000
57	Soil and Water Conservation. Revenue	3,39,20,000	...	3,39,20,000
58	Animal Husbandry and Veterinary. Revenue	11,14,39,000	...	11,14,39,000
59	Dairy Development Revenue	2,95,49,000	...	2,95,49,000
60	Fisheries Revenue	2,76,13,000	..	2,76,13,000
	Capital	4,00,000	..	4,00,000
61	Forests Revenue	27,34,45,000	...	27,34,45,000
62	Community Develop-ment. Revenue	9,23,96,000	2,000	9,23,98,000
63	Industries Revenue	3,42,50,000	...	3,42,50,000
	Capital	9,12,33,000	...	9,12,33,000
64	Sericulture and Weaving. Revenue	5,44,21,000	...	5,44,21,000
	Capital	17,52,000	..	17,52,000
65	Cottage Industries Revenue	2,99,35,000	18,000	2,99,53,000
	Capital	1,03,43,000	..	1,03,43,000
66	Mines, Minerals and Powers. Revenue	1,01,44,000	...	1,01,44,000
	Capital	65,08,00,000	...	65,08,00,000

No. of Vote/ Appro- priation (1)	Services and purposes (2)	Sums not exceeding		
		Voted by Assembly (3) Rs.	Charged on the Consoli- dated Fund (4) Rs.	Total (5) Rs.
67 Flood Control	Revenue	12,52,65,000	...	12,52,65,000
	Capital	18,20,00,000	4,000	18,20,04,000
68 Roads and Bridges	Revenue	32,40,67,000	..	32,40,67,000
	Capital	30,64,98,000	43,000	30,65,41,000
69 Tourism	Revenue	40,96,000	...	40,96,000
70 Payment of Compensa- tion and assignment to Local Bodies and Pan- chayati Raj Institutions	Revenue	4,08,09,000	..	4,08,09,000
71 Assam Capital Cons- truction	Capital	1,03,00,000	..	1,03,00,000
	Internal Debt	...	358,03,47,000	358,03,47,000
	Repayment of Central Loans	..	67,95,57,000	67,95,57,000
72 Loans and Advances to Government Servants	Capital	9,33,50,000	...	9,33,50,000
	Inter State Settlement	...	1,00,000	1,00,000
Total				
	Revenue	630,74,16,500	67,66,29,000	698,40,45,500
	Capital	222,23,43,000	426,00,51,000	648,23,94,000
Grand Total		852,97,59,500	493,66,80,000	1346,64,39,500

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